

OFFICE OF THE CHIEF JUDICIAL MAGISTRATE: EAST DISTRICT KARKAI DOOMA COURTS: DELHI ORDER

In view of joint request received from Ms. Ritika Kansal Ld. JMFC, Sh. Sandeep, Ld. Relieving Judge (East), Ms Sonam Singh -II Ld JMFC and Sh. Price Ra Ld JMFC, East, Karkardooma Courts regarding exchange of duty as Duty JMFC for the month of August '2021, Duty Roster bearing no. 566/CJM/EAST/KKD/Delhi dated 24.07.2025 is partially modified, as under:-

Sl. No.	Name of the Duty MM	Duty to be performed on	In place of
1	Sh. Sandeep, Ld. Relieving JMI C(East) R/o B-592, Gali No. 6, Rejvect Colony Gharoli Extn, Delhi-110006.)	Ms. Ritika Kansal. Ld. JMFC,(East) (Mahila Court-02). R/o B-Block, Flat No. 804, 8th Floor, Judicial Officers Flats, Sector-26, Rohini, Delhi- 110042.
	Ms. Sonam Singh-II, Ld. JMFC(Mahila Court-01)/East R/o Flat no. 51B, Ground Floor, R-Block, Dilshand Garden, Delhi	07-08-2025	Sh. Pritu Raj , Ld.JMFC-01 (East) R/o Flat No. 30 D, Surya Apartments, Sector-13, Rohini, Delhi-110085.
- -	Sh. Pritu Raj , Ld.JMFC-01 (East) R/o Flat No. 30 D, Surya Apartments Sector-13, Rohini, Delhi-11008).	18-08-2025	Ms. Sonam Singh-II, Ld. JMFC(Mahila Court-01)/East R/o Flat no. 51B, Ground Floor, R-Block, Dilshand Garden, Delhi

Court No. 24 is allocated for the work of the Duty Magistrate on 05 th August' 2025. The Reader, Ahlmad, Steno and oderly deputed to this court are directed to report for duty on the specified date and assist the Learned Duty Magistrate as required. The Ahlmad must ensure the proper handing over of all files to the concerned court. The staff of concerned Court shall be responsible for putting the required work of the said Courts before the Ld. Duty-Magistrate.

SUN FASTIKK Dapelbedated 24.07.2025, shall remain unchanged. Rest of the conditions in c rcular

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(Ruby Neeral Kumar) Chief Judicial Magistrate, East Karkardooma Courts, Delhi Dated: 04.08.2025

Copy for information to:-

1. The Ld. Registrar General, High Court of Delhi at New Delhi.

2. The Principal District & Sessions Judge (HQ,) and West, THC, Delhi,

- 3. The Principal District & Session Judge East, North-East, and Shahdara, Karkardooma Courts, Delhi.
- 4. The Principal District & Sessior Judge, New Delhi, Patiala House, New Delhi.
- 5. The Principal District & Sessior Judge North, and North-West, Rohini, New Delhi.
- 6. The Principal District & Sessior Judge, South-West, Dwarka, New Delhi.
- 7. The Principal District & Sessior Judy e South, and South-East, Saket, New Delhi.
- 8. The Principal District & Session Judy e-cum-Special Judge, PC Act (CBI), Rouse Avenue, New Delhi.
- The CMM, Central and West (11s Ha ari), New Delhi (PHC), North & North-West (Rohini), South-West (Dwarka), South & South-East (Sake), North-East and Shahdara, Karkardooma Courts, Delhi.
- 10. The Ld. Secretary, DI SA East, Kark rdooma Courts, Delhi.
- 11. All the Ld. Metropolitan Magis rates East District, Karkardooma Courts, Delhi.
- 12. The Incharge, District Courts Web-S .e Committee, Tis Hazari Courts, Delhi.
- 13. The Incharge Computer Branch, Karkardooma Courts, Delhi. (uploading on Layers/Web-Site).
- 14. Superintendent Admir. and Care Taking Branch, Karkardooma Courts, Delhi.

- 15. Incharge Pool Car, Karkardooma Cour's, Delhi.
- 16. Incharge Cash Branch, Karkardocma Courts, Delhi.
- 17. Director of prosecution, Delhi thr Pros scution, Branch, KKD Courts, Delhi.
- 18. Chief Public Prosecutor, Karkardooma Courts, East, Delhi.
- 19. The Commissioner of Police, Del vi and DCP, East, Delhi.(Through Chowki Incharge KKD, Delhi.)
- 20. The I G (Prison), Tihar Jail, Delhi Nev Delhi.
- 21. Lock Up Incharge, Karkardooma, Delh.
- 22. Information Cente/(E-Sewa Kendra), Barkardooma Courts, Delhi.
- 23. Video Conference Room, Karkarcoom, Courts, Delhi.
- 24. Web-Site Committee (Computer Branci).
- 25. The Secretaries, Bar Association, KKD Delhi
- 26. Office Order File.

(Ruby Neeral Kumar) Chief Judicial Magistrate, East Karkardooma Courts, Delhi